

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

C.P.No. 1(ND) 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.11.2017**

**NAME OF THE COMPANY: Mr. Devendra Malik and Anr. V/s K.L. Malik  
and Sons Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

For the Petitioner (s): Mr. Alok Krishna Agarwal, Advocate

For the Respondent (s): Mr. Saurabh Kalia & Mr. Dhruv Gupta, Advocates

**ORDER**

Arguments of the Ld. Counsel for the Petitioner have been concluded and the written submissions are on record. Ld. Counsel for the Respondent has also filed his written submissions.

To come up for Respondents arguments on 15<sup>th</sup> November, 2017.

— Sd —  
(S. K. Mohapatra)  
Member (T)

— Sd —  
(Ina Malhotra)  
Member (J)